

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The Ninth Plan is under finalisation by the Planning Commission. It is, therefore, not possible to give State-wise details of programmes for expansion of irrigation facilities by 2000 A.D.

(c) and (d) Since Irrigation is a State subject, irrigation projects are conceived, planned and implemented by the State Governments from resources under State Plans. However, in addition to Plan allocation to the States under State Plans for Irrigation development, Central Loan Assistance (CLA) is also provided to the States by the Union Government on matching basis under "Accelerated Irrigation Benefits Programme" (AIBP) launched since 1996-97 for expeditious completion of selected ongoing Major & Medium Irrigation and Multi-purpose projects. Under the programme CLA of Rs.500 cores and Rs.952.19 crores has been released to the State Governments during 1996-97 and 1997-98 respectively. Also Rs.1500 crores has been proposed for the year 1998-99 under AIBP. As per National Water Policy adopted by the Government of India in 1987, all the States are required to give priority to the needs of drought-prone areas while planning water resources development projects.

[English]

Irrigation Facilities

6134. SHRI RANJIB BISWAL: Will the PRIME MINISTER be pleased to state :

(a) the details of the States which are lagging behind to achieve the national average in irrigation facility;

(b) the steps proposed to be taken by the Union Government to remove the disparity during the Ninth Five Year Plan period; and

(c) the additional irrigation facilities likely to be made available in Orissa during the Ninth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) As per Land Use Statistics brought out by the Ministry of Agriculture for the year 1994-95 (latest), the all India percentage of Net Irrigated Area (NIA) with respect to Net Sown Area (NSA) is 37.11%. The list of the States which are lagging behind the said national percentage along with their NSA, NIA and percentage of NIA with respect to NSA are given in statement.

(b) and (c) The Ninth Five Year Plan is under finalisation by the Planning Commission.

Statement

Details of the States Having Less Irrigation Facility than the National Average

(in thousand hectares)

Sl. No.	State	Net Sown Area (NSA)	Net Irrigated Area (NIA)	% of NIA NSA
1	2	3	4	5
1.	Arunachal Pradesh	150	36	24.00
2.	Assam	2777	572	20.60
3.	Goa	138	23	16.67
4.	Gujarat	9609	3002	31.24
5.	Himachal Pradesh	572	100	17.48
6.	Karnataka	10419	2325	22.32
7.	Kerala	2239	358	15.99
8.	Madhya Pradesh	19662	5822	29.61
9.	Maharashtra	17897	2567	14.34
10.	Manipur	226	65	28.76
11.	Meghalaya	201	45	22.39
12.	Mizoram	65	8	12.31
13.	Nagaland	206	62	30.10
14.	Orissa	6303	2090	33.16
15.	Rajasthan	17021	4858	28.54
16.	Sikkim	95	16	16.84
17.	Tripura	277	35	12.64
18.	West Bengal	5464	1911	34.97

[Translation]

Water Crisis in Delhi

6135. SHRI MOHAN SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are aware of the acute drinking water crisis in Delhi and its adjoining areas;

(b) if so, whether there is any scheme under consideration of the Government to meet water crisis in Delhi;

(c) whether there is any scheme under consideration of the Government for sharing of Yamuna water among Delhi and other adjoining States to solve the water crisis; and

(d) if so, the details thereof?